

**HIGH COURT OF SIKKIM
GANGTOK**

No.: **33** /COMP/HCS

Date.: 19/07/2024

NOTIFICATION

This is for the information that the latest version of **e-Filing 3.0** developed by e-Committee, Hon'ble Supreme Court of India is now live for the High Court and Subordinate Courts of Sikkim *w.e.f.*, **19.07.2024**.

User manual & video Tutorials regarding e-Filing version 3.0 is available in the Sikkim High Court website. Learned Advocates and Parties are requested to go through the tutorials mentioned above to understand the process for registration and other process relating to e-Filing 3.0.

The e-Sewa Kendra of this High Court & Subordinate Courts, may be utilized for assistance, *if required*.

For any Technical query or assistance with regard to e-Filing version 3.0, the Computer Cell of the High Court may be contacted during working hours.

By Order,

sd/-

(Benoy Sharma)

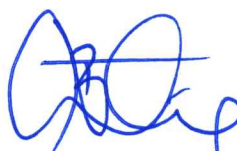
CENTRAL PROJECT COORDINATOR

Memo No.: **5666-93/COMP/HCS**

Dated.: **19/07/2024**

Copy to.:

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. Advocate General, Government of Sikkim, Gangtok.
5. Additional Advocate General, Government of Sikkim, Gangtok.
6. Principal District & Sessions Judge, Gangtok.
7. All District & Sessions Judge.
8. Member Secretary, Sikkim State Legal Services Authority, Gangtok.
9. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
10. All Chief Judicial Magistrate-cum-Sr. Civil Judges.
11. All Civil Judge-cum-Judicial Magistrates.
12. Assistant Solicitor General of India.
13. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
14. President, Sikkim High Court Bar Association, Gangtok,
15. President, Namchi Bar Association.
16. P.A. to Registrar General, High Court of Sikkim.
17. P.A. to Registrar, High Court of Sikkim.
18. P.A. to Registrar (Judicial Service), High Court of Sikkim.
19. All Section In-charge, High Court of Sikkim.
20. All Readers, High Court of Sikkim.
21. Notice Board(s).
22. File and
23. Guard file.


19/07/2024
SENIOR SYSTEM OFFICER